

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00386/2020

Jabalpur, this Friday, the 04th day of September, 2020

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



1. Rajan Kumar Singh and 53 others -Applicants
 (By Advocate –Shri Ajay Pratap Singh)

V e r s u s

1. Union of India, through its General Manager, West Central Railway Indira Market, Jabalpur (M.P.) P.C. 482001
2. The Principal Chief Personnel Officer West Central Railway Indira Market Jabalpur (M.P.) P.C. 482001
3. The Divisional Railway Manager (Personnel) Jabalpur Division West Central Railway Jabalpur (M.P.) PIN 482001
4. The Assistant Personal Officer (M) West Central Railway, Jabalpur Division, Jabalpur (M.P.) PIN 482001
5. Kunjbihari Meena, S/o Rameshwar Meena, aged about 34 years Sr. Assistant Loco Pilot WCR, Sagar R/o near Nalanda School Tilak Nagar, Sagar (MP) PIN 470001
6. Devendra Paroche, S/o Shri Harikishan Paroche aged about 35 years, Sr. Assistant Loco Pilot WCR Church Nayagaon, New Katni Junction Katni (MP) PIN 483501
7. Atul Kumar Ben, S/o Shri Munnalal Ben, aged about 36 years Sr. Assistant Loco Pilot WCR Jabalpur R/o House No.1130 Phootatal Near Urdu School Jabalpur (MP) PIN 482002
8. Vinod Kumar Boriya, S/o shri Rampratap Boriya aged about 33 years, Sr. Assistant Loco Pilot WCR Satna, R/o Behind Butibai School Parmanandpuram Satna (MP) PIN 485001

9. Pramod Kumar, S/o Shri Kashiram aged about 32 years Sr. Assistant Loco Pilot WCR, Sagar R/o C/o Diwanlal Rathore Bhawanganj, Sagar (M.P.) PIN 470001

10. Dilip Kumar Jhariya S/o Shri Ram Singh Jhariya Aged about 41 years, Sr. Assistant Loco Pilot WCR Jabalpur R/o Amar Nagar, Ambedkar Ward Ranjhi Jabalpur (MP) PIN 482005

- Respondents



(By Advocate -Shri Vijay Tripathi for official respondents Nos.1 to 4; Smt. Shobha Menon, learned Senior Advocate Assisted by Shri Rahul Choubey for private respondents Nos.5 to 10)

O R D E R (Oral)

By Ramesh Singh Thakur, JM:-

Learned counsel for the official respondents Nos.1 to 4 has filed reply wherein it has been specifically submitted in Para 2.13 which reads as under:-

“2.13 That, it is respectfully submitted here considering the interim order passed by this honourable Tribunal in O.A. No.351/20 and OA No.386/20 the competent authority has decided to cancel the list of nominated employees for promotional course/MLD for the post of Loco Pilot Shunting-II/Loco Pilot Goods (Level-6) and issued fresh list of 100 employees for promotional course/MLD by order dated 06.08.2020 Annexure R/6 as per the seniority list. In this view of the matter, the original Application filed by the applicant has become infructuous now there is no substance therefore the same deserve to be dismissed.”

2. Learned counsel for the private respondents Nos.5 to 10 has filed their detailed reply. It has been submitted by the private respondents Nos.5 to 10 that the official respondents have issued

the order Annexure R/6 in pursuance to the interim order passed by this Tribunal.

3. We have considered the matter and in view of the reply filed by the official respondents Nos.1 to 4 in Para 2.13, the relief claimed for by the applicant has become infructuous.



4. Needless to say that private respondents Nos.5 to 10 have a separate cause of action to challenge the action of the respondent-department.

5. With these observations this Original Application is disposed of as infurctuous.

6. Registry is directed to attach the copy of cause title of this O.A. along with the order.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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